NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.157/Chd/Hry/2017

Raj	eev Gov	/al	Petitioner.

Vs.

Narv Consultants Pvt.Ltd. & Ors. ... Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioner.

Mr. Yash Pal Gupta, Advocate for respondents.

Respondents are directed to prepare statement of expenditure from 01.04.2017 and file the same at least 4 days before the date fixed, with copy to the counsel opposite.

List the matter for arguments on 17.11.2017.

Sd/-

(Justice R.P. Nagrath) Member(Judicial)

October 09, 2017